

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16-07-2021 AT 2.30 P.M THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/1123(CHE)2020
IN
PETITION NUMBER : CP(IB)/1062(CHE)2019
NAME OF THE PETITIONER : Renuka Devi Rangaswamy (RP)
M/s Rocanna Infrastructure Pvt Ltd
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 33(2) & 60 (5) of IBC, 2016

ORDER

Learned Counsel Mr. Prakash Venkataramani for the Applicant/RP is present.

Learned Resolution Professional Ms. Renuka Devi Rengaswamy is present.

List the matter on **24.08.2021** for hearing.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)